

Survey for Irrigation Grids

635. SHRI P. RAJAGOPAL NAIDU: Will the Minister of IRRIGATION be pleased to state:

(a) whether surveys were undertaken to form Irrigation grids in the country;

(b) if so, the stage of these surveys; and

(c) whether survey is ordered to investigate how the water can be taken to irrigate Chittoor District in the proposed grid of Mahanadi and Vaigai?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) to (c) No, Sir. The surveys are proposed to be undertaken for ascertaining the feasibility of constructing more storage reservoirs and inter-connecting links between Peninsular rivers so to make available water to deficit areas.

Water from Krishna to Rayalseema and Telengana

636. SHRI P. RAJAGOPAL NAIDU: Will the Minister of IRRIGATION be pleased to state:

(a) whether survey is being conducted to divert water from Krishna to Rayalseema and Telengana; and

(b) when it was instituted?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) No, Sir.

(b) Does not arise.

Effect of soil Salinity and Water Logging on Cultivation

637. PROF. RUP CHAND PAL: Will the Minister of IRRIGATION be pleased to state:

(a) is it a fact that due to growing soil salinity and water logging the amount of land can go out of cultivation permanently; and

(b) if so, the reaction of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b). Yes, Sir. Government of India has, therefore, laid down a policy of integrated approach for conjunctive use of irrigation and drainage in order to derive the maximum benefit from irrigated agricultural land and to reduce water-logging.

Setting up of Sanctuaries in M.P.

638. SHRI SUBHASH YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) what are the names of places where new sanctuaries are likely to be set up in Madhya Pradesh; and

(b) funds allocated for the purpose?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) The following sanctuaries are likely to be set up by the State Government in Madhya Pradesh;

1. Ratamati Sanctuary Harda District
2. Lesser Florican Sanctuary Ratlam District
3. Singorgarh Sanctuary Damoh District
4. Shyamgiri Sanctuary Panna District
5. Udanti Sanctuary Raipur District.

In addition, two National Parks in Seoni and Bastar Districts are also proposed.

(b) Funds for this purpose will be allocated in the State budget by the State Government during the next financial year.